

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1886
ANSWERED ON:11.08.2011
RECOMMENDATIONS OF KIRIT PARIKH COMMITTEE
Viswanathan Shri P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Committee headed by Kirit Parikh has made any recommendations on reducing burden on cross subsidy, tax on diesel vehicles etc.;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R. P. N. SINGH)

(a) to (c): The Kirit Parikh Committee had, inter-alia, noted that higher Excise Duty on Petrol as compared to Diesel encourages use of Diesel cars. While recognizing that greater fuel efficiency of a Diesel vehicle should not be penalized, the Committee recommended to collect the same level of tax that Petrol cars users pay from those who use a Diesel vehicle for passenger transport. Accordingly, it had recommended an additional Excise Duty of ` 80,000/- as of February, 2010 to be levied on Diesel driven vehicles.